

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) Ministry of Labour and Employment is not aware of such specific 5 labour laws that are creating hurdles in the employment generation.

(b) and (c) In view of (a) above, question does not arise.

**ESI Medical College at Gulbarga**

1514. SHRI BASAWARAJ PATIL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Gulbarga Employees' State Insurance Corporation (ESIC) Medical College, Hospital and allied activities will come under the Ministry;
- (b) how much expenses accrued on this and what is the progress report;
- (c) the number of people who are getting benefit; and
- (d) the steps taken by the Ministry for better use of this infrastructure?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) Employees' State Insurance Corporation (ESIC) Medical College, Hospital, Gulbarga and allied medical education institutions are under the administrative control of the ESI Corporation, an autonomous organization under Ministry of Labour & Employment.

(b) And (c) (ESIC) Medical College, Gulbarga has been started through tie-up arrangements with District Civil Hospital, Gulbarga. As on 30.09.2014 an expenditure of ` 1270.26 crore has been incurred on this project. The MBBS Course has commenced from academic session 2013-14. 100 MBBS students were admitted each in 2013-14 and 2014-15.

(d) The ESIC has sought consent of State Government of Karnataka for taking over the ESIC Medical College and Hospital, Gulbarga. The State Government of Karnataka has in-principle agreed to take over the said Medical College. Further discussion for deciding modalities with the State Government is under way.

**Migrant workers**

1515. SHRI T. RATHINAVEL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state: